



**GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY**

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**OPPOSITION HEARING BOARD CONTESTED MATTERS FOR THE MONTH OF MARCH 2020**

Sl. No.	Date of Hearing & Time	Opposition / Rectification No.	Application/ Regd.T.M No.	Name of Opponent/ Applicant for Rectification	Name of Applicant/ Regd.Proprietor	Advocate/Agent	Hearing Officer
1	02-03-2020 11:00 am	Opposition No.180118	Application No.1003557	Intercompany Marketing	Raj General Stores	S.Majumdar & Co. Varikasery & Varikasery	Mr. S.B.Palo (Dy. Registrar)
2	-do-	Opposition No.165740	Application No.1004271	Rattan Lal Aggarwal	Konark Fragrances Pvt Ltd	Gurvinder Singh & Associates The Acme Company	Mr. S.B.Palo (Dy. Registrar)
3	-do-	Rectification No.261025	Registered Trademark No.1004297	Gopal Soap Works	Preminder Kumar	S.Singh & Associates Kiran Makhija	Mr. S.B.Palo (Dy. Registrar)
4	-do-	Opposition No.160930	Application No.1004252	Rattan Lal Aggarwal	Konark Fragrances Pvt Ltd	Gurvinder Singh & Associates The Acme Company	Mr. S.B.Palo (Dy. Registrar)
5	-do-	Opposition No.163917	Application No.1004254	A.R.Products	Rajendra Babulal Malu	Taj Trade Mark Agency Hiral C Joshi	Mr. S.B.Palo (Dy. Registrar)
6	-do-	Opposition No.179103	Application No.1004770	Welbro Paints Pvt Ltd	Mangal Paint Industries	Delhi Registration Services G.S.Rijhwani & Co.	Mr. S.B.Palo (Dy. Registrar)
7	03-03-2020 11:00 am	Opposition No.125676	Application No.1005659	Bhailal Bhai Jhewarbhair Patel	Patidar Tubaco & Co.	G.S.Rijhwani & Co. Ramesh Chandra Bagdi & Association	Mr. S.B.Palo (Dy. Registrar)

8	-do-	Opposition No.125677	Application No.1005661	Bhailal Bhai Jhewarbhai Patel	Patidar Tubaco & Co.	G.S.Rijhwani & Co. Ramesh Chandra Bagdi & Association	Mr. S.B.Palo (Dy. Registrar)
9	-do-	Opposition No.179427	Application No.1000434	Sachdeva & sons Industries Pvt Ltd	Friends Rice Mills	Arora Registration Service Ramesh Chandra Bagdi & Association	Mr. S.B.Palo (Dy. Registrar)
10	-do-	Opposition No.161602	Application No.1005433	Alam Food International	Rajendra Babulal Malu	Lalji Advocates Hiral C Joshi	Mr. S.B.Palo (Dy. Registrar)
11	-do-	Opposition No.165796	Application No.1005443	Shree Jindal Proteins	Rajendra Babulal Malu	Ashoka & Co. Hiral C Joshi	Mr. S.B.Palo (Dy. Registrar)
12	04-03-2020 11:00 am	Opposition No.199731	Application No.988266	Raptakos, Brett & Co. Ltd	Ajanta Pharma Ltd	International Trademarks Bureau	Mr. S.B.Palo (Dy. Registrar)
13	-do-	Opposition No.199732	Application No.988267	Raptakos, Brett & Co. Ltd	Ajanta Pharma Ltd	International Trademarks Bureau	Mr. S.B.Palo (Dy. Registrar)
14	-do-	Opposition No.166834	Application No.906417	Monika Industries	Monica Galaxy Pvt Ltd	Vidhani Trade Marks Co. Suresh & Co.	Mr. S.B.Palo (Dy. Registrar)
15	-do-	Opposition No.119695	Application No.1001067	Aventis Pharma Deutschland GMBH	Abbott Healthcare Pvt Ltd	Remfry & Sagar Zeusip	Mr. S.B.Palo (Dy. Registrar)
16	-do-	Opposition No.113975	Application No.1001222	Krishna Electrical & Trading Co.	Mahavir Electricals	-	Mr. S.B.Palo (Dy. Registrar)
17	-do-	Opposition No.203703	Application No.1001281	Diners Club International Ltd	Chimanlal Ramji Savla Trading as BENZER	Lall & Sethi S.S.Rana & Co.	Mr. S.B.Palo (Dy. Registrar)
18	05-03-2020 11:00 am	Opposition No.161602	Application No.1005433	Sachdeva & sons Industries Pvt Ltd	Rajendra Babulal Malu	Arora Registration Service Hiral C Joshi	Mr. S.B.Palo (Dy. Registrar)
19	-do-	Opposition No.165790	Application No.990511	N Srinivasa Rao	Cambel Fashions	Rao & Rao Varikasery & Varikasery	Mr. S.B.Palo (Dy. Registrar)
20	-do-	Opposition No.716837	Application No.993263	Raghuvar (India) Ltd	Bajrang Agro Industries Pvt Ltd	Delhi Registration Services G.S.Rijhwani & Co.	Mr. S.B.Palo (Dy. Registrar)

21	-do-	Opposition No.164415	Application No.1005246	Shalaks Pharmaceuticals Pvt Ltd	Dew Cosmetics	Mangla Registration Service Varikasery & Varikasery	Mr. S.B.Palo (Dy. Registrar)
22	-do-	Opposition No.169356	Application No.994963	Sanofi-Aventis	Medley Pharmaceuticals Ltd	Remfry & Sagar	Mr. S.B.Palo (Dy. Registrar)
23	-do-	Opposition No.114918	Application No.990241	Shalina Laboratories Pvt Ltd	Sulphur Mills Ltd	Innovar IP	Mr. S.B.Palo (Dy. Registrar)
24	16-03-2020 2.30pm	Opposition No.182993	Application No. 998214	Cadila Healthcare Ltd.	Abbott Healthcare Pvt Ltd.	Zeusip.	Mr.S.M.Togrikar (Asth. Registrar)
25	-do-	Opposition No.22067	Application No.998195	Ashish Manufacturing co.	Mascot International.	Thankur Manufacturing co. International Trade Mark Bureau.	Mr.S.M.Togrikar (Asth. Registrar)
26	-do-	Opposition No. 233738	Application No. 9974964	Cadila Healthcare Ltd.	Wanbury Ltd.	Usha a. chandarsekhar.	Mr.S.M.Togrikar (Asth. Registrar)
27	-do-	Rectification No. 254221	Registered Trademark No. 998090	M/s. Variety Store.	Saira Banu Mustafa.	M/s. Shukla Trade Marke co. M/s. Makhija & Assocaiates.	Mr.S.M.Togrikar (Asth. Registrar)
28	-do-	Rectification No. 260715	Registered Trademark No. 998360	M/s. Orange Brand Service Ltd.	M/s. Kanhaiyalal Jain.	M/s.L.s. Davar & Co.	Mr.S.M.Togrikar (Asth. Registrar)
29	-do-	Rectification No. 262024	Registered Trademark No. 981498	M/s. K And M Intellectual Holdings Ltd.	Estebabn	M/s. Subramaniam & Associates. M/s. Chandrakant M. Joshi.	Mr.S.M.Togrikar (Asth. Registrar)
30	17-03-2020 02:30 pm	Opposition No.921575	Application No.3386146	Smt Indira Devi Nainani trading as K.P.Paradise	M/s.Paradise	K2IPR (Patent & Trademark Attorney) Suresh & Co.	Mr.R.A.Tiwari (Dy. Registrar)
31	-do-	Opposition No.738081	Application No.1549346	Jawaharlal Nainani	Meena Alias Namrata Devi Nainani trading as M/s.Paradise	Krishna M Mistry M.P.Mirchandani & Co.	Mr.R.A.Tiwari (Dy. Registrar)
32	-do-	Opposition No.960364	Application No.3043254	Jawaharlal Nainani	Meena Alias Namrata Devi Nainani trading as M/s.Paradise	K2IPR (Patent & Trademark Attorney) Suresh & Co.	Mr.R.A.Tiwari (Dy. Registrar)

33	-do-	Opposition No.738082	Application No.1549346	Meena Alias Namrata Devi Nainani trading as M/s.Paradise	K.P.Apparels	M.P.Mirchandani & Co. Krishna M Mistry	Mr.R.A.Tiwari (Dy. Registrar)
34	-do-	Opposition No.755109	Application No.1618137	Smt Indira Devi Nainani trading as K.P.Paradise	M/s.Paradise	K2IPR (Patent & Trademark Attorney) Suresh & Co.	Mr.R.A.Tiwari (Dy. Registrar)
35	-do-	Opposition No.782242	Application No.1618138	Smt Indira Devi Nainani trading as K.P.Paradise	M/s.Paradise	K2IPR (Patent & Trademark Attorney) Suresh & Co.	Mr.R.A.Tiwari (Dy. Registrar)
36	17-03-2020 2.30 pm	Opposition No. 147510	Application No. 1020925	Yahoo Inc.	Sanjay V. Shah	Anand And Anand Adv. Chandrkant M. Joshi	Mr.S.M.Togrikar (Asth. Registrar)
37	-do-	Opposition No.168103	Application No.1019920	Chandhok Bearings Pvt. Ltd.	Amardeepsingh K. Chandhok	Ram Parkash Kumar & co. Arjun T. Bhagat & Co	Mr.S.M.Togrikar (Asth. Registrar)
38	-do-	Opposition No.147167	Application No. 1019451	Ban Labs Ltd.	Excel Crop Care Ltd.	Arjun T. Bhagat & Co. Usha A. Chandrasekhar	Mr.S.M.Togrikar (Asth. Registrar)
39	-do-	Opposition No. 160629	Application No. 1019200	Joop GMBH.	Embassy Designs & Tends Pvt. Ltd.	Ramefry & Sagar Tas & co.	Mr.S.M.Togrikar (Asth. Registrar)
40	-do-	Opposition No. 192789	Application No. 1019112	Ind-Swift Ltd.	Emcure Pharmaceuticals Ltd.	Acme Company Aditya & Associates.	Mr.S.M.Togrikar (Asth. Registrar)
41	-do-	Opposition No.258530	Application No. 1021033	Micro Labs Ltd.	Glenmarks Pharmaceuticals Ltd.	Adv. V. Ravi Vishesh & Associates	Mr.S.M.Togrikar (Asth. Registrar)
42	18-03-2020 .2.30 pm	Opposition No. 134371	Application No. 1021041	Solvay Pharmaceuticals Marketing And Licensing Ag.	M/s. Sun Pharma Laboratories Ltd.	M/s. D.P.Ahuja & co. Interanational Trade Mark Bureau.	Mr.S.M.Togrikar (Asth. Registrar)
43	-do-	Opposition No. 137885	Application No. 1020414	Aventis Pharma S. A.	M/s. Sun Pharma Laboratories Ltd.	Remfry & Sagar.	Mr.S.M.Togrikar (Asth. Registrar)
44	-do-	Opposition No. 165047	Application No. 1019528	<b>The Wellocome Foundation Ltd. C/O.Burroughs Wellcome(Bindia) Ltd.</b>	Alkem Laboratories Ltd.	Vishesh & Associates	Mr.S.M.Togrikar (Asth. Registrar)

45	-do-	Opposition No. 188394	Application No. 1047121	Cipla Ltd.	Vardhman Exports.	V. G. Parulkar, Advocate C.B.Kolgaonkar.	Mr.S.M.Togrikar (Asth. Registrar)
46	-do-	Opposition No. 162021	Application No.1048454	Unicare Remedies Pvt. Ltd.	Chamunda Sales Caorporation.	Indo Overseas Trade Marks Co. Varikasery & Varikasery.	Mr.S.M.Togrikar (Asth. Registrar)
47	-do-	Opposition No. 166622	Application No.1048454	Cipla Ltd.	Chamunda Sales Caorporation.	V G Parulkar. Varikasery & Varikasery.	Mr.S.M.Togrikar (Asth. Registrar)
48	-do-	Rectification No. 260641	Registered Trademark No.1019513	M/s. Yuhan Corporation.	Alkem Laboratories Ltd.	M/s.D.P.Ahuja & Co. M/s. Vishesh & Associates	Mr.S.M.Togrikar (Asth. Registrar)
49	19-03-2020 02:30 pm	Opposition No. 207189	Application No. 1048999	Kumar Dal Mill.	Shakti Foods.	Worldwide Registration Bureau Varikasery & Varikasery	Mr.S.M.Togrikar (Asth. Registrar)
50	-do-	Opposition No. 168238	Application No. 1024724	Jumbo World Holding Ltd.	Jumbo Electronics	M/s. W.S.Kane & Co. G.S.Rijhwani & Co.	Mr.S.M.Togrikar (Asth. Registrar)
51	-do-	Opposition No. 168239	Application No. 1024726	Jumbo World Holding Ltd.	Jumbo Electronics	M/s.W.S.Kane & Co. G.S.Rijhwani & Co.	Mr.S.M.Togrikar (Asth. Registrar)
52	-do-	Opposition No. 183285	Application No.1021298	Legal Department Cadila Healthcare Ltd.	Abhay Kanoria	W.S. Kane & Co.	Mr.S.M.Togrikar (Asth. Registrar)
53	-do-	Opposition No. 193086	Application No.1049206	Beiersdore AG.	M/s. Glow Export Trading Pvt.Ltd.	D.P.Ahuja & Co.	Mr.S.M.Togrikar (Asth. Registrar)
54	-do-	Opposition No.196363	Application No.1049206	Aglowmed Ltd.	M/s. Glow Export Trading Pvt.Ltd.	Vishesh & Associates	Mr.S.M.Togrikar (Asth. Registrar)
55	23/03/2020 2.30 pm.	Opposition No.179793	Application No.1023342	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal. Adv	Mr.S.M.Togrikar (Asth. Registrar)
56	-do-	Opposition No.179794	Application No.1023343	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal. Adv	Mr.S.M.Togrikar (Asth. Registrar)
57	-do-	Opposition No. 179795	Application No.1023344	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal. Adv	Mr.S.M.Togrikar (Asth. Registrar)

58	-do-	Opposition No.179796	Application No.1023345	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal. Adv	Mr.S.M.Togrikar (Asst. Registrar)
59	-do-	Opposition No.179797	Application No.1023346	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., G.D. Khandelwal.	Mr.S.M.Togrikar (Asst. Registrar)
60	-do-	Opposition No.179798	Application No.1023347	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal. Adv	Mr.S.M.Togrikar (Asst. Registrar)
61	-do-	Opposition No.179799	Application No.1023348	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal	Mr.S.M.Togrikar (Asst. Registrar)
62	-do-	Opposition No.179800	Application No.1023349	Nashik Hing Supplying Co.	R.K. Organization of Inida.	Mr. P.P. Banaji., Advocate. G.D. Khandelwal.	Mr.S.M.Togrikar (Asst. Registrar)
63	24/03/2020 2.30pm.	Opposition No.174465	Application No.1063703	M/s. Mattel.	Asian Aerosol Pvt.Ltd.	M/s. Anand And Anand Thakur & co.	Mr.S.M.Togrikar (Asst. Registrar)
64	-do-	Opposition No.176852	Application No.1021734	M/s. Hindustan Lever Ltd.	Lips And Tips Cosmetics	M/s. Anand And Anand Vipul Modi Associates	Mr.S.M.Togrikar (Asst. Registrar)
65	-do-	Opposition No.178212	Application No.1062578	M/s.Archie Comic Publications.	Purple Creations Pvt.Ltd.	M/s.Lall & Sethi. Suresh & Co.	Mr.S.M.Togrikar (Asst. Registrar)
66	-do-	Opposition No.202386	Application No.1025677	Hola S.A.	Idea Cellular Ltd.	Remfry & Sagar. Bharucha And Partners	Mr.S.M.Togrikar (Asst. Registrar)
67	-do-	Opposition No.257984	Application No.1063878	Krishidhan Seeds Ltd.	Anil & Company	Chandrakant M. Joshi Kayser And co.	Mr.S.M.Togrikar (Asst.Registrar)
68	-do-	Opposition No.713047	Application No.1024827	The Wellocome Foundation Ltd.	Concept Pharmaceuticals Ltd.	Anand And Anand	Mr.S.M.Togrikar (Asst. Registrar)
69	26/03/2020 2.30pm.	Opposition No.121436	Application No.1092746	Li Taka Chemicals Ltd.	Medley Pharmaceuticals Ltd.	Asian Patent Bureau	Mr.S.M.Togrikar (Asstt. Registrar)
70	-do-	Opposition No.125172	Application No.1082288	F.Hoffmann-La Roche Ag	Asian Aerosol Pvt.Ltd.	M/s. DePenning & DePenning Thakur & Co.	Mr.S.M.Togrikar (Asstt. Registrar)
71	-do-	Opposition No.255292	Application No.1091594	Adcock Ingram Healthcare Pvt. Ltd.	Wockhardt Ltd.	Khaitan & co.	Mr.S.M.Togrikar (Asstt. Registrar)

72	-do-	Opposition No.145505	Application No.1001477	Shalina Laboratories Ltd.	Flale Pharmaceuticals	M/s. G.S.Rijhwani & Co.	Mr.S.M.Togrikar (Asstt.Registar)
73	-do-	Opposition No.170419	Application No.1062291	Dutron Plastics Ltd.	Sri Krishna Sales Agencies	Y.J. Trivedi & Co. Varikasery & Varikasery	Mr.S.M.Togrikar (Asstt.Registar)
74	-do-	Opposition No.259594	Application No.1062290	Dutron Plastics Ltd.	Sri Krishna Sales Agencies	Y.J. Trivedi & Co. Varikasery & Varikasery	Mr.S.M.Togrikar (Asstt.Registar)